



Punjab Pollution Control Board

Regional Office-III

Savitri Complex-1, (Dada Motors), Third Floor, Dholewal Chowk, G.T. Road, Ludhiana

ppcbro3@yahoo.co

No. 158

Recd

Dated: 12/02/2021

To

The Registrar,
National Green Tribunal,
Faridkot House, Copernicus Marg, Near India Gate,
New Delhi, 110001.

Subject: Orders dated 08.09.2020 passed by the Hon'ble National Green Tribunal on O.A. no. 191/2020 In the matter of Gurinderpreet Singh & Ors. Vs. State of Punjab & Ors —factual and action taken report thereof.

It is submitted that the Hon'ble National Green Tribunal was pleased to pass an order dated 08.09.2020 in O.A. no. 191/2020 in the matter of Gurinderpreet Singh & Ors. Vs. State of Punjab & Ors. The relevant part of the order dated 08.09.2020 is reproduced below for kind perusal and reference:

"Let the State PCB and the District Magistrate, Ludhiana, verify the facts and furnish a factual and action taken report to this Tribunal within two months by e-mail at judicial- ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of ImagePDF.

A copy of this order be forwarded to State PCB and the District Magistrate, Ludhiana by e-mail for compliance."

2) That in pursuance to the orders dated 8.9.2020 passed by the Hon'ble National Green Tribunal, District Magistrate, Ludhiana has constituted a Committee of following officers to visit the site in question and to submit report:

- a) Commissioner, Municipal Corporation, Ludhiana.
- b) Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-2, Ludhiana.
- c) Ms. Swati Tiwana, Joint Commissioner, Municipal Corporation, Ludhiana.
- d) Sh. Paramjit Singh, Environmental Engineer, Punjab Pollution Control Board, Regional Office-3, Ludhiana.

3) The Committee of above named officers visited the site on 25.1.2021 along with Sh. Gurinderpreet Singh, Applicant. The relevant extract of the report of the committee is reproduced herein below for kind perusal:

It was observed by the Committee that the Municipal Solid waste collection center is being operated near Chattar Singh Park under the railway over bridge (ROB), near scooter market for more than 30 years. The slip road alongside the ROB is unutilized. No Municipal Solid Waste was found stored in the park during visit. The point is under ROB. There is a proposal of transfer station and for that the Municipal Corporation, Ludhiana has provided metallic boundary by way of sheets adjoining Chattar Singh Park. Municipal Solid waste is being lifted on daily basis. The officials of Municipal Corporation, Ludhiana informed that the Secondary Collection Point at Bhai Chattar Singh Park is being operated at the said location from more than 30 years.

As mentioned by the complainant it is NOT a dumping site. The true fact is that in exercise of the powers conferred under section 278 of the Punjab Municipal Corporation Act of 1976 which authorizes the Commissioner of Municipal Corporation to appoint places in the city for public receptacles and depots of temporary deposit of rubbish, filth etc., a garbage collection point was set up.

The Municipal Solid waste from adjoining wards is being collected at the said collection point. The Municipal Solid waste is lifted from collection point on daily basis and lifting frequency will be increased to address the grievances of complainant.

There is a proposal to install a transfer station (portable compactor). Municipal Corporation, Ludhiana is installing 42 Portable Compactors at or near the existing Collection Points for scientific management of Municipal Solid Waste. Two Portable Compactors are successfully being operated at Sarabha Nagar and Rishi Nagar. On installation of Portable Compactors there will be no foul smell and the point will no more be an eye sore.

It was also observed that there are no residences/dwellings nearby. Complainant's own residence is more than 100ft away from the said site. The entry and exit points of the park are unobstructed due to the collection point and cause no public inconvenience. Rather this point serves larger public good and once the portable compactor is installed it will also be in sync with solid waste management rules and will be absolutely away from the public eye. The officials of Municipal Corporation requested the complainants to visit the existing Portable compactor sites at Sarabha Nagar and Rishi Nagar."

4) That the committee of officers had concluded the report with the following recommendations:

- a) The lifting frequency of municipal solid waste be increased, in order to remove the grievances of the complainant.
- b) The Portable Municipal Solid waste compactor be installed at Bhai Chattar Singh Park within six months.

5) The report of the committee appointed by the District Magistrate, Ludhiana is placed at **Annexure-A** for kind perusal and appropriate orders of the Hon'ble National Green Tribunal.

6) This report is submitted on behalf of District Magistrate, Ludhiana and Punjab Pollution Control Board.

DA/As above.

Satgurun Attar
12/2/2021
As Environmental Engineer
Punjab Pollution Control Board,
Regional Office-III, Ludhiana.

Endst.....

Dated.....

A copy of the above is forwarded to District Magistrate, Ludhiana for information w.r.t his office letter no. 161 dated 01.02.2021.

DA/As above.

Sd-
Environmental Engineer
Punjab Pollution Control Board,
Regional Office-III, Ludhiana.

Committee Report

Sub:-Hon'ble National Green Tribunal application no. 191 of 2020 titled as Gurinderpreet Singh and Ors Vs State of Punjab and Ors regarding illegal garbage dumping near Bhai Chattar Singh Park Model Town Ludhiana.

Ref:-DC Office Letter no 105-108/LFA Dated 22.01.2021

In reference to above, it is intimated that in the OA application 191 of 2020 titled as Gurinderpreet Singh and Ors Vs State of Punjab and Ors regarding illegal garbage dumping near Bhai Chattar Singh Park Model Town Ludhiana, a committee of following officers was constituted by District Magistrate, Ludhiana to visit the site and submit action taken report within a week.

1. *Commissioner, Municipal Corporation Ludhiana*
2. *Senior Environmental Engineer, Punjab Pollution Control Board Zonal Office-2, Ludhiana*
3. *Ms Swati Tiwana, Joint Commissioner, Municipal Corporation Ludhiana.*
4. *Sh. Paramjit Singh, Environmental Engineer, PPCB, Regional Office-3, Ludhiana*

The Committee visited the site on 25.01.2021 along with the complainant Sh. Gurinderpreet Singh who was informed to be present at site. (vide letter no 53/JC/S/B/D Dated 23.01.2021) The complainant informed that Bhai Chattar Singh Park Model Town Ludhiana has been named after martyr Bhai Chattar Singh and Municipal Corporation Ludhiana is dumping the garbage illegally at that site under the Bus Stand Flyover adjoining the Park causing nuisance in the area. They further complained that the Municipal Corporation is encroaching the park area meant for welfare of nearby residents into a garbage dumping site. They requested to remove the garbage dumping at the said location. The complainant also objected the proposal of installation of Portable Compactor. He also informed that he has therefore filed PIL in the Punjab and Haryana High Court and also filed

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an application in the NGT to remove the Garbage dumping at Bhai Chattar Singh Park.

It was observed by the Committee that the Municipal Solid waste collection center is being operated near Chattar Singh Park under the railway over bridge (ROB), near scooter market from more than 30 years. The slip road alongside the ROB is unutilized. No Municipal Solid Waste was found stored in the park during visit. The point is under ROB. There is a proposal of transfer station and for that the Municipal Corporation, Ludhiana has provided metallic boundary by way of sheets adjoining Chattar Singh Park. Municipal Solid waste is being lifted on daily basis. The officials of Municipal Corporation, Ludhiana informed that the Secondary Collection Point at Bhai Chattar Singh Park is being operated at the said location from more than 30 years.

As mentioned by the complainant it is NOT a dumping site. The true fact is that in exercise of the powers conferred under section 278 of the Punjab Municipal Corporation Act of 1976 which authorizes the Commissioner of Municipal Corporation to appoint places in the city for public receptacles and depots of temporary deposit of rubbish, filth etc, a garbage collection point was set up.

The Municipal Solid waste from adjoining wards is being collected at the said collection point. The Municipal Solid waste is lifted from collection point on daily basis and lifting frequency will be increased to address the grievances of complainant.

There is a proposal to install a transfer station (portable compactor). Municipal Corporation, Ludhiana is installing 42 Portable Compactors at or near the existing Collection Points for scientific management of Municipal Solid Waste. Two Portable Compactors are successfully being operated at Sarabha Nagar and Rishi Nagar. On installation of Portable Compactors there will be no foul smell and the point will no more be an eye sore.

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It was also observed that there are no residences/dwellings nearby. Complaint's own residence is more than 100ft away from the said site. The entry and exit points of the park are unobstructed due to the collection point and cause no public inconvenience. Rather this point serves larger public good and once the portable compactor is installed it will also be in sync with solid waste management rules and will be absolutely away from the public eye. The officials of Municipal Corporation requested the complainants to visit the existing Portable compactor sites at Sarabha Nagar and Rishi Nagar.

In view of above facts and verification at site, the Committee recommends as under:-

1. The lifting frequency of municipal solid waste be increased, in order to remove the grievances of the complainant.
2. The Portable Municipal Solid waste compactor be installed at Bhai Chattar Singh Park within six months.

**Commissioner
MCL**

JC (S), MCL

SE, PPCB

25/1/2021
Environmental Engineer, PPCB